

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
STARRED QUESTION NO. 128  
TO BE ANSWERED ON 25<sup>TH</sup> JULY, 2017  
PUBLIC DISTRIBUTION SYSTEM

\*128. SHRI GEORGE BAKER:  
PROF. RICHARD HAY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the salient features of the Public Distribution System;
- (b) the details of the funds sanctioned, allocated and utilised under this system across the country during the last three years and the current year, State/UT-wise;
- (c) the number of Fair Price Shops opened across the country to distribute essential commodities to the poor people, State/UT-wise;
- (d) the number of persons/families benefited from this system across the country during the said period, State/UT wise along with the rates of items being provided under the System; and
- (e) whether the Government is planning to increase the rates of the items being provided under this system, if so, the details thereof along with the reasons therefor and the time by which it is likely to be increased?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAMVILAS PASWAN)

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(a)to (e): A statement is laid on the table of the House

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NUMBER \*128 DUE FOR ANSWER ON 25.07.2017 IN THE LOK SABHA.

- (a): Salient features of the Public Distribution System are as follows:-
- (i) Subsidized foodgrains are distributed to beneficiaries/families under the provisions of National Food Security Act (NFSA), 2013 which was notified on 10.9.2013 and has since been adopted by all States/UTs.
  - (ii) The Act provides for coverage of upto 75% of rural population and upto 50% of urban population at the all India level.
  - (iii) The Priority Households are entitled to receive 5 Kg of foodgrains per person per month at the rate of Rs. 3/2/1 for rice/wheat/coarsegrains. The families covered under the category of Antodaya Anna Yojana (AAY) receive 35 kg of foodgrains per month at the same rate.
  - (iv) NFSA is operated under the joint responsibility of Central and State Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto to the designated depots of the Food Corporation of India (FCI). The operational responsibilities for allocation of foodgrains within the States/UTs, distribution of foodgrains to eligible beneficiaries under TPDS and supervision over and monitoring and functioning of the Fair Price Shops etc. rest with the State/UT Government.
- (b): Under Public Distribution System(PDS), foodgrains are allocated as per the provisions of NFSA. Implementation of NFSA in different States/UTs started at different dates. Till any State/UT joined the NFSA, allocation of the foodgrains under erstwhile TPDS was continued to them. Allocation of foodgrains to States/UTs under erstwhile TPDS/NFSA, is at subsidized prices and the entire subsidy burden is borne by the Central government. A Statement indicating State-wise allocation and offtake of foodgrains is at Annexure-I and year-wise detail of the expenditure on food subsidy is at Annexure -II.
- (c): 5,27,349 Fair Price Shops are operational as on 30.6.2017. A statement indicating State-wise number of Fair Price Shops is at Annexure-III.
- (d): As stated above, Implementation of NFSA in different States/UTs started at different dates. Total number of beneficiaries presently covered under NFSA is about 80.55 crore, State/UT-wise detail of which is at Annexure-IV. Subsidised rates for foodgrains are as mentioned in Para 1(iii).
- (e): The current issue prices shall continue upto June, 2018.

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## ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NUMBER \*128 DUE FOR ANSWER ON 25.07.2017 IN THE LOK SABHA.

Allocation & Offtake of Rice+Wheat underTPDS/ NFSA during 2014-15 to 2017-18

(in thousand tonnes)

S.No	State/UT	2014-15		2015-16		2016-17		2017-18 upto 30.6.2017	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	आंध्र प्रदेश Andhra Pradesh	2629.793	1587.263	2110.254	2069.543	1871.844	1845.789	467.961	480.896
2	अरुणाचल प्रदेश Arunachal Pradesh	101.556	96.646	101.556	101.417	88.992	87.048	22.248	23.969
3	असम Assam	1890.094	1840.293	1811.924	1654.279	1686.864	1564.721	423.783	457.291
4	बिहार Bihar	4914.900	3938.148	5241.275	5025.021	5493.864	5246.761	1373.466	1504.930
5	छत्तीसगढ़ Chhatisgarh	1337.466	1329.701	1384.056	1384.056	1384.056	1268.718	346.014	346.014
6	दिल्ली Delhi	356.693	360.925	424.500	425.886	450.590	442.669	112.716	121.090
7	गोवा Goa	63.148	57.239	61.692	64.072	59.016	58.115	14.751	14.673
8	गुजरात Gujarat	2087.795	1885.738	2085.108	2016.456	2179.372	2174.734	582.382	569.595
9	हरियाणा Haryana	795.000	801.000	795.000	780.211	795.000	751.000	198.750	227.029
10	हिमाचल प्रदेश Himachal Pradesh	507.996	498.365	507.996	511.970	508.024	504.691	127.008	124.443
11	जम्मू - कश्मीर Jammu & Kashmir	756.804	666.045	755.852	747.628	751.080	748.255	187.770	184.800
12	झारखण्ड Jharkhand	1359.442	958.781	1460.148	1096.211	1675.879	1637.775	434.880	429.666
13	कर्नाटक Karnataka	2542.657	2313.096	2608.836	2238.332	2608.836	2222.899	652.209	842.223
14	केरल Kerala	1474.349	1441.726	1472.688	1465.038	1370.810	1368.118	356.262	372.066
15	मध्य प्रदेश Madhya Pradesh	3194.247	2911.381	3390.015	3182.270	3472.032	3163.436	868.008	800.868
16	महाराष्ट्र Maharashtra	4527.492	4045.779	4605.192	4324.368	4605.192	4238.045	1151.298	1027.098
17	मणिपुर Manipur	171.379	172.281	170.952	170.953	141.564	133.058	35.627	34.375
18	मेघालय Meghalaya	188.858	188.197	186.484	173.878	176.000	175.396	44.001	42.906
19	मिजोरम Mizoram	70.140	67.419	69.774	71.504	65.757	63.632	16.440	18.746
20	नागालैंड Nagaland	126.876	137.329	126.876	134.020	126.585	114.064	34.515	39.001
21	ओडिशा Odisha	2192.981	2008.221	2099.939	1850.529	2097.822	2267.370	538.497	536.968
22	पंजाब Punjab	870.120	560.000	870.120	972.000	870.120	801.000	217.530	21.809
23	राजस्थान Rajasthan	2791.572	2723.600	2791.572	2681.131	2791.573	2566.230	697.893	599.248
24	सिक्किम Sikkim	44.283	42.789	44.292	43.333	44.328	45.276	11.082	10.786
25	तमिल नाडु Tamil Nadu	3722.832	3082.407	3722.832	3746.034	3704.048	3776.229	919.437	1008.307
26	तेलंगाना Telengana	1196.445	425.164	1465.680	1279.220	1338.000	1335.149	334.500	319.929
27	त्रिपुरा Tripura	303.249	300.224	284.431	274.810	279.016	261.211	67.749	81.500
28	उत्तर प्रदेश Uttar Pradesh	7274.773	6724.600	7472.363	7501.381	9352.305	9281.511	2419.636	2424.036
29	उत्तराखण्ड Uttrakhand	512.647	539.743	507.492	529.586	502.996	495.443	125.748	133.446
30	पश्चिम बंगाल West Bengal	3860.971	3752.948	3618.996	3319.673	3792.065	3516.467	991.551	1073.984
31	अं० एवं निकोबार A & N Island	34.020	24.727	33.649	22.378	29.563	12.480	7.392	3.528
32	चंडीगढ़ Chandigarh (DBT)	31.212	27.018	13.005	14.762	0.000	0.000	0.000	0.000
33	दा० एवं न० हवेली D&N Haveli	10.470	12.436	10.341	10.220	9.157	8.887	2.787	2.219
34	दमन एवं दीव Daman & Diu	5.661	2.266	5.792	4.436	6.121	5.227	1.356	1.165
35	लक्षद्वीप Lakshadweep	4.620	5.044	4.620	3.720	4.620	4.543	1.155	1.370
36	पुदुचेरी Pudducherry (DBT)	60.372	5.950	25.130	4.526	0.000	0.000	0.000	0.000
	<b>जोड़ Total</b>	<b>52012.913</b>	<b>45534.489</b>	<b>52340.432</b>	<b>49894.852</b>	<b>54333.091</b>	<b>52185.947</b>	<b>13786.402</b>	<b>13879.974</b>

## ANNEXURE-II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NUMBER \*128 DUE FOR ANSWER ON 25.07.2017 IN THE LOK SABHA.

Year	Total Food Subsidy (Rs. In crore)
2014-15	113171.16
2015-16	134919.00
2016-17	105672.96*
2017-18 (upto 30.6.2017)	91000.00

\* As per instructions received from Ministry of Finance vide letter No. 5/5/2016-NS dated 31.3.2017, an amount of Rs.25000 crores was withdrawn and surrendered from food subsidy and equivalent amount was given as NSSF loan (investment) to FCI.

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STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE STARRED QUESTION NUMBER \*128 DUE FOR ANSWER ON 25.07.2017 IN THE LOK SABHA.

Statement indicating State-wise total No. of Fair Price Shops  
(उचित दर दुकानों के राज्य-वार की कुल संख्या को दर्शाने वाला विवरण) (as on 30.6.2017)

Sl.	State/UT	Total No. of FPSs
1	Andhra Pradesh	29500
2	Andaman & Nicobar	482
3	Arunachal Pradesh	1683
4	Assam	38794
5	Bihar	42117
6	Chandigarh	DBT (Cash)
7	Chhattisgarh	12298
8	Dadra & Nagar Haveli	62
9	Daman & Diu	51
10	Delhi	2256
11	Goa	446
12	Gujarat	17219
13	Haryana	9692
14	Himachal Pradesh	4877
15	Jammu and Kashmir	5970
16	Jharkhand	23319
17	Karnataka	20598
18	Kerala	14335
19	Lakshadweep	39
20	Madhya Pradesh	22401
21	Maharashtra	51363
22	Manipur	2154
23	Meghalaya	4651
24	Mizoram	1249
25	Nagaland	1691
26	Odisha	13546
27	Puducherry	DBT (Cash)
28	Punjab	16657
29	Rajasthan	25617
30	Sikkim	1421
31	Tamil Nadu	34773
32	Telangana	17159
33	Tripura	1800
34	Uttar Pradesh	79639
35	Uttarakhand	9212
36	West Bengal	20278
	<b>Total</b>	<b>5,27,349</b>

## ANNEXURE-IV

STATEMENT REFERRED TO IN REPLY TO PART (d) OF THE STARRED QUESTION NUMBER \*128 DUE FOR ANSWER ON 25.07.2017 IN THE LOK SABHA.

Statement indicating State-Wise number of Persons Covered under National Food Security Act, 2013 (NFSA)

(As on 30.06.2017)

Sl. No	States/ UTs	No.of persons covered under NFSA
1	Andhra Pradesh	268.21
2	Arunachal Pradesh	8.21
3	Assam	251.63
4	Bihar	857.12
5	Chattisgarh	200.77
6	Delhi	72.73
7	Goa	5.32
8	Gujarat	382.54
9	Haryana	126.49
10	Himachal Pradesh	28.64
11	J & K	74.13
12	Jharkhand	263.70
13	Karnataka	401.93
14	Kerala	154.80
15	Madhya Pradesh	529.61
16	Maharashtra	700.17
17	Manipur	21.58
18	Meghalaya	21.40
19	Mizoram	6.68
20	Nagaland	14.05
21	Odisha	323.22
22	Punjab	141.45
23	Rajasthan	446.62
24	Sikkim	3.78
25	Tamil Nadu	357.34
26	Telangana	191.62
27	Tripura	24.83
28	Uttar Pradesh	1499.83
29	Uttarakhand	61.94
30	West Bengal	601.84
31	A&N	0.55
32	Daman & Diu	0.88
33	Dadra & Nagar Haveli	2.16
34	Lakshadweep	0.22
35	Chandigarh	2.74
36	Puduchery	5.83
	<b>Total</b>	<b>8054.54</b>

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